

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 16.9.2022

Appeal No.235 of 2022

Gaekwad Plantations Ltd. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nishit Dhruva, Advocate with Mr. Ravishekhar Pandey and Ms. Shefali Shankar, Advocates i/b. MDP & Partners for the Respondent.

Order:

1. Adjourned on the request of the appellant. List on 21st October, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also

available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

16.9.2022
RHN